



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

GENERAL MANAGER & RECOVERY OFFICER

RECOVERY CELL

EASTERN REGIONAL OFFICE

E-mail: recoveryero@sebi.gov.in

Tel: 033-23023000

SEBI Ref. No.: 1295/9051/2026

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 15395 & 15397 of 2026

Certificate No. RC9051 of 2026

**Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC9051 of 2026 dated February 26, 2026**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 5,61,000/- (Rupees Five Lakh Sixty-One Thousand Only)**, along with further interest, all costs, charges and expenses etc., against **Vineeta Kabra (PAN: ABNPL7384C) ["Defaulter"]** in the matter of Illiquid Stock Options and the same was due in respect of the said certificate.
2. And whereas, the Notice of Attachment nos. **15395 & 15397 of 2026 dated June 2, 2026** in the above proceedings were issued attaching the Bank accounts, Demat accounts & Mutual Fund Folios of the Defaulter.
3. And whereas, SEBI has recovered the entire amount, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this **19th day of June, 2026**.

SEAL



Copy to:

Vineeta Kabra

Address: V-3, Hans Apartment, 2nd Floor, Near Karkardooma Court, New Delhi – 110032

E-mail: vvineetakabraa@gmail.com

Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata